

(a) the total number of persons who got their names registered in the first round of registration of names for allotment of built-up flats in Delhi by Delhi Development Authority ;

(b) how many of these registered persons have so far been given built-up flats and the time by which the remaining persons are likely to be given such flats;

(c) whether the Delhi Development Authority has started second round of registering names of persons for allotment of built-up flats in Delhi; and

(d) whether these new registered persons are entitled to apply for built-up flats right from the date of their getting names registered ; if not, the specific reasons therefor and the probable date from which they will be allowed to apply for such flats?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I.K. GUJRAL): (a) 10812.

(b) 4842.

(c) Yes, Sir.

(d) The newly registered persons will be permitted to apply for allotment of flats which would be advertised after the close of the second registration scheme. But they will be considered for allotment only after the demand of the earlier registered persons has been met.

**Equi-Distribution of Supervisory Staff in  
NFC Directorate and Ministry of  
Education**

2087. SHRI S. M. BANERJEE : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether the All India National Fitness Corps Employees Association had requested the National Fitness Corps Directorate and the Ministry of Education for equi-distribution of Supervisory Staff and tightening up of the Supervisory machinery in view of the need for effective implementation of National Fitness Corps Programme; and

(b) if so, what action has been taken by the National Fitness Corps Directorate and the Ministry of Education?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMASWAMY): (a) Yes. The National Fitness Corps Directorate had received a request in the regard.

(b) Unlike the National Discipline Scheme which was a wholly Centrally managed programme, the National Fitness Corps programme has been accepted by State Governments as part of their school activities. The Physical Education Instructors in the schools as well as the NDS Instructors had been given necessary orientation training in the revised National Fitness Corps programme. Thereafter the responsibility for supervising the Work of the instructors imparting the NFC programme and for implementing this programme in the schools vests in the State Governments. A reassessment of the supervisory requirements for the NFC programme in each State may be done by the State Government after they have formally taken over the NFC staff from the Central Government.

**Financial aid for Slum Clearance in  
Kanpur**

2088. SHRI S. M. BANERJEE : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether the Kanpur Corporation had requested for a financial aid of Rs. 50 crores from the Central Government for slum clearance; and

(b) if so, the reaction of Government ?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL) : (a) Yes, Sir. A request for the allotment of Re. 50 crores for slum clearance and house-construction was received in August, 1970, from the Mayor of Kanpur Municipal Corporation.

(b) Central assistance for all State sector programmes (including Housing and Slum Clearance) is given to State Governments in the shape of Block Loans and Block Grants, without its being tied to any specific scheme or head of development. The State Governments have complete freedom to determine the allocations for various State sector programmes (as also the areas/cities of the State where they should be utilised) in the light of their own requirements and priorities. The Corporation was accordingly advised to approach the Government of the Uttar Pradesh in the matter.

It was also suggested to the Corporation that they could formulate specific projects (of a viable character) for Housing and slum Clearance; and approach the Housing and Urban Development Corporation through the State Government for loan assistance for the execution of the projects. The U. P. Government has also been asked to forward slum improvement schemes for Kanpur for which separate allocation will be made.

#### Admission in Colleges and Universities in West Bengal

2089. SHRI SAMAR GUHA : Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether admission of students in West Bengal Colleges and Universities has become very difficult for want of adequate seats; and

(b) if so, the steps taken by Government to meet the requests of the students for admission ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (PROF. D.P. YADAVA) : (a) According to the West Bengal Government, considering the total intake capacity of different colleges in the State, there should not normally be any problem for admission to colleges provided the admission is uniformly spread over and distributed. However, difficulties arise every year because of the tendency on the part of a large number of students to see admission

to particular institutions or courses of their choice. The State Government is not aware of the great difficulties faced by the students in the matter of admission to the Universities.

(b) The State Government is seized of the problem and has, in consideration of the local demands, agreed to the establishment of private degree colleges and opening of additional shifts in Government and Government sponsored colleges, where necessary. The Government has also extended within the available funds, financial assistance to the Universities to increase the intake capacity in different courses and to creation of additional teaching posts.

#### Procurement of foodgrains

2090. SHRI K. BALATHANDAYUTHAM : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the problem of foodgrains procurement by the States has been reviewed recently in Delhi in a Conference of the Food Ministers from States; and

(b) if so, the decisions taken at the Conference ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE) : (a) Yes, Sir.

(b) A statement is attached.

#### Statement

A summary of the decisions taken in the Conference of Food Ministers of State held on 19.8.1971 is as under ;—

1. It was agreed that the steps taken so far in regard to procurement of foodgrains will not only have to be maintained but also strengthened in future to achieve the twin objectives of payment of a remunerative price to the cultivator and to maintain supplies of foodgrains through public distribution system.